

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 84/97

Date of Order : 21.1.97

BETWEEN :

1. T.G.A.Sastry
2. P.P.Satyapalan
3. V.Vijaya Kumaran
4. P.Sasidharan
5. K.V.Chalapathi Rao
6. Smt.D.Sarada
7. Ch.Nageswara Rao
8. Ch.Venkateswara Rao
9. Smt.K.Radhabai
10. G.G.Giridhari
11. S.Somalingam
12. G.Ananda Rao
13. Smt. P.Mary Pushpa
14. M.Sreeramulu
15. C.S.Nambiar
16. Sri D.Ramamurthy Reddy
17. N.Someswara Sastry
18. R.Appalaswamy
19. K.Suryanarayana Raju
20. A.Penta Rao
21. S.M.Devi
22. B.Lakshmana Rao
23. V.Surya seshasastri
24. B.Ramam
25. Smt.K.Suryaprabha
26. Smt.Bil-la Indra Kumari
27. N.Krishna
28. M.K.Gangadharan
29. Shankar Chandra Kumar
30. K.Venkata Elezabeth
31. N.Narasinha Rao
32. S.R.Rammohan Chandrapal
33. G.Srinivasa Rao
34. Thankamani A .Pillai
35. D.V.Seetharamaiah
36. K.Chandraiah
37. K.Babu
38. N.D.Pillai
39. Smt.Grade Mathew
40. K.Appa Rao
41. Smt.S.Vimala Kumari
42. G.Nageswara Rao
43. T.V.Sesha Rao
44. Smt.S.Rajakumari
45. P.S.N.Raju
46. Smt.B.Lakshmi
47. G.Joseph
48. K.Rambabu
49. K.Vivekananda Swamy
50. S.Sambasiva Rao
51. N.S.Vivekananda
52. P.Purnachandra Rao
53. V.Suryanarayana
54. B.Gurumurthy

.. Applicants.

AND

1. Engineer-in-Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.
2. The Union of India, rep. by its Secretary to Government of India, Ministry of Defence, South Block, New Delhi - 110 011.
3. Chief Engineer, Southern Command, Pune-411 001.
4. Chief Engineer, Navy, Station Road, Visakhapatnam.

.. Respondents.

Counsel for the Applicants

.. Mr.V.V.Sarma

Counsel for the Respondents

.. Mr.V.RajeswaraRa

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT

1. Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)
the respondents.

2. Mr. V.V.Sarma, for the applicants and Mr. B.S. Jai Parameshwar, for the respondents.
There are 54 applicants in this OA. They are working under
R-4 as U.D.Cs. They seek a direction to the respondents to
frame/finalise the scheme providing for time bound promotions
to clerical staff in the Military Engineering Service as was
done in the case of Superintendents (BR/EM)/Surveyor Assistants
Grade-I and Grade-II of MES in terms of letter No. PC-90237/
4603/E1C(Legal)/1993/D, dt. 25.4.96 (A-4).

3. The request of the applicants may have to be considered
by the respondents organisation only and no direction can be
given by the Tribunal in this connection as it is a policy
matter. Hence the applicants may make a detailed representation
to R-2 and R-2 shall consider the representation taking into
consideration the totality of the circumstances and pass
appropriate orders within four months from the date of
receipt of the representation. The applicants will produce
a copy of this order along with the representation before R-2
who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage
itself. No costs.

(B.S. JAI PARAMESHWAR)
Member (Judl.)

21.1.97

(R.RANGARAJAN)
Member (Admn.)

Dated: 21st January, 1997

(Dictated in Open Court) D.Y. Reg. No. 15/1997

sd

3

near in Chief, Army Head Quarters, Kashmiri House,
Delhi.

2. The Secretary, to Govt. of India, Union of India, Ministry
of Defence, South Block, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer, Navy, Station road, Visakhapatnam.
5. One copy to Sri. U. U. Sharma, advocate, CIT, Hyd.
6. One copy to Sri. V. Rajeshwar Rao, Addl. CGOC, CIT, Hyd.
7. One copy to Library, CIT, Hyd.
8. One spare copy.

Res/-

6
13/1/97
TYPED BY
COMPARED BY
CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:
M(J)

DATED: 21/1/97

Order/Judgement

R.P./C.P./M.A. NO.

in
O.A. NO. 84/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

After complaint

केन्द्रीय अधिकारिक अधिकारण
Central Administrative Tribunal

देश/DESPATCH

13/1 JAN 1997 *Rej*

हैदराबाद न्यायालय
HYDERABAD DIVISION

2

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT

I Oral order as per "Hon'ble Shri R.Rangarajan, Member (Admn.)" the respondents. Mr. V.V.Sarma, for the applicants and Mr. V.Rajeswara Rao, for

2. There are 54 applicants in this OA. They are working under R-4 as U.D.Cs. They seek a direction to the respondents to frame/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done in the case of Superintendents (BR/EM)/Surveyor Assistants Grade-I and Grade-II of MES in terms of letter No. PC-90237/4603/E1C(Legal)/1993/D, dt. 25.4.96 (A-4).

3. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage itself. No costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

Devi Devi

न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायालय
HYDERABAD BENCH

प्राप्त संख्या	10A-84/97
CASE NUMBER.....	10A-84/97
निर्णय का तारीख	21/1/1997
Date of Judgement.....	21/1/1997
प्राप्त संख्या किया गया दिन	29/1/1997
Copy Made Ready on.....	29/1/1997
अनुप्राप्ति अधिकारी (पंच वार्षिक) Section Officer (U)	

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